

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1622
ANSWERED ON:10.12.2004
TAX DUTY EVASION
Athawale Shri Ramdas

Will the Minister of FINANCE be pleased to state:

- (a) the names of the companies against which the departmental and legal action is being taken for the evasion of Central Excise and Customs Duty involving an amount of more than 100 crores;
- (b) the names of the companies against which cases are pending before the Central Excise Gold Control Appellate Tribunal, High Courts and the Supreme Court for more than three years and the latest position of these cases as on date; and
- (c) the steps taken or proposed to be taken by the Government to realize the said amount expeditiously ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S. S. PALANIMANICKAM)

- (a) to (c): The information is being collected and will be laid on the Table of the House.